

List of operational creditors (Other than Workmen and Employees and Government Dues)

Name of the corporate debtor: FORT PROJECTS PRIVATE LIMITED; Date of commencement of CIRP: 09.11.2023; List of creditors as on : 06.05.2024

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---------|---------------------------------------|---------------------------|----------------|---------------------------|------------------|-------------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|---|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| 1 | SHREYANSH INNOVATIONS PRIVATE LIMITED | 23-11-2023 | 1,732,970.41 | - | Operational Debt | - | - | - | - | - | - | - | 1,732,970.41 | After verification of the documents the IRP/RP has sought additional documents/clarification u/r 10 of CIRP regulations for substantiating the amount of claim. However, the creditor has not replied. Further in the books of the CD negative balance is reflecting |
| 2 | GUJRANI & CO. | 22-11-2023 | 1,983,600.00 | 1,388,279.00 | Operational Debt | - | - | - | - | - | - | 595,321.00 | - | After verification of the documents the IRP has sought additional documents/clarification u/r 10 of CIRP regulations for substantiating the amount of claim. However, the creditor has not replied. Hence, in compliance with regulation 14 of CIRP regulation, the claim has been admitted as per the balance which was reflected/recorded in the books of accounts of the corporate debtor. |
| 3 | M/S EAST WEST TILES | 30.01.2024 | 173,673.00 | 7,610.00 | Operational Debt | - | - | - | - | - | - | 166,063.00 | - | with the CD for confirmation of their dues as on ICD, however no reply received. As a result, in compliance with regulation 14 of CIRP regulation, the claim has been admitted as per the balance which was reflected/recorded in the books of accounts of the corporate |
| 4 | M/S SR ASSOCIATES | 16.01.2024 | 35,635.00 | 19,500.00 | Operational Debt | - | - | - | - | - | - | 16,135.00 | - | with the CD for confirmation of their dues as on ICD, however no reply received. As a result, in compliance with regulation 14 of CIRP regulation, the claim has been admitted as per the balance which was reflected/recorded in the books of accounts of the corporate |

| | | | | | | | | | | | | | | |
|----|--|------------|----------------------|---------------------|------------------|---|---|---|---|---|----------|-------------------|--|--|
| 5 | M/S AUG | 16.01.2024 | 596,315.00 | - | Operational Debt | - | - | - | - | - | - | 596,315.00 | The IRP has shared the claim documents with the CD for confirmation of their dues as on ICD, however no reply received from the corporate debtor. | |
| 6 | M/S DEEP ASSOCIATES | 16.01.2024 | 2,491,869.00 | - | Operational Debt | - | - | - | - | - | - | 2,491,869.00 | The IRP has shared the claim documents with the CD for confirmation of their dues as on ICD. However, the creditor has not replied. Further in the books of the CD negative balance is reflecting. | |
| 7 | M/S GEO PILING SOLUTIONS | 29.02.2024 | 1,723,652.00 | - | Operational Debt | - | - | - | - | - | - | 1,723,652.00 | The claim has been filed after the 90th day of the process, hence the RP has communicated the creditor to state the reasons for delay in filing of claim. | |
| 8 | AHLUWALIA CONTRACTS (INDIA) LIMITED | 09.03.2024 | 4,962,964.00 | - | Operational Debt | - | - | - | - | - | - | 4,962,964.00 | The claim has been filed after the 90th day of the process, hence the creditor has to state the reasons for delay in filing of claim. | |
| 9 | RATNAKAR DEALERS PVT. LTD. | 13-03-2024 | 3,219,753.00 | - | Operational Debt | - | - | - | - | - | - | 3,219,753.00 | The claim has been filed after the 90th day of the process, hence the creditor has to state the reasons for delay in filing of claim. | |
| 10 | AWADH COAL PRIVATE LIMITED | 13-03-2024 | 5,267,929.00 | - | Operational Debt | - | - | - | - | - | - | 5,267,929.00 | The claim has been filed after the 90th day of the process, hence the creditor has to state the reasons for delay in filing of claim. | |
| 11 | SHIVA ENTERPRISES | 08.04.2024 | 101,636.00 | - | Operational Debt | - | - | - | - | - | - | 101,636.00 | The claim has been filed after the 90th day of the process, hence the creditor has to state the reasons for delay in filing of claim. | |
| 12 | FORT SOUTH APARTMENT ASSOCIATION | 12.02.2024 | 54,600.00 | 46,200.00 | Operational Debt | - | - | - | - | - | 8,400.00 | - | Claim admitted as per the information and documents submitted by the creditor | |
| 13 | SHREE RAMKRISHNA MARBLES PRIVATE LIMITED | 08.04.2024 | 710,538.40 | - | Operational Debt | - | - | - | - | - | - | 710,538.40 | The claim has been filed after the 90th day of the process, hence the creditor has to state the reasons for delay in filing of claim. | |
| | | | 23,055,134.81 | 1,461,589.00 | | | | | | | | 785,919.00 | 20,807,626.81 | |